



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,21st April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3978/2018 FIXED	PARASH JYOTI DUTTA Versus THE STATE OF ASSAM AND 10 ORS.	MR A C BORBORA MR. P K GOSWAMI MR. B P BORAH MR. R BORAH MR. M K DAS	GA, ASSAM MR. N SARKAR (R11) SC, HEALTH
2	WP(C)/1886/2020 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
3	WP(C)/3719/2020 CAVT. NO.05252020,11780000526/2020 FIXED, CAVT 525/20 & 526/20 (BOTH D/O)	DIJEN KALITA AND 7 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR. C P SHARMA	ASSTT.S.G.I. MR. C BARUAH FOR CAVEATOR
4	WP(C)/3696/2020	KAILASH DAS AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR A BRAHMA	SC, AG MR C SARMA(CAVEATOR)
5	ITA/4/2021 FIXED	PR. COMMISSIONER OF INCOME TAX Versus OIL INDIA LIMITED	MR. S SARMA MR. R S MISHRA	
	WITH I.A.(Civil)/733/2021 in ITA/4/2021	PR. COMMISSIONER OF INCOME TAX Versus OIL INDIA LIMITED	MR. R S MISHRA MR S SARMA	
	WITH I.A.(Civil)/735/2021 in ITA/4/2021	PR. COMMISSIONER OF INCOME TAX Versus OIL INDIA LIMITED	MR. R SARMA MR. R S MISHRA	
	WITH I.A.(Civil)/909/2021 in ITA/4/2021	PR. COMMISSIONER OF INCOME TAX Versus OIL INDIA LIMITED	MR. S SARMA	

6	WA/128/2021 FIXED	MANOJ KUMAR ROY AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
ORDERS				
7	WA/185/2017 CAVT. NO. 512/17 CAVT 512/17, B/O	THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
	WITH			
8	WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
9	PIL(Suo Moto)/1/2019 SPL. POCSO. 30/2020 (A + B), FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
10	I.A.(Civil)/1530/2020 WP(C) 4584/17 (D/O), FIXED in WP(C)/4584/2017	REBATI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P K MUNIR ASSTT.S.G.I.
HEARING				
11	C.Ex.App./84/2018 FIXED	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
12	WA/149/2018 CAVT. NO.0356/2018 CAVT 356/18, FIXED	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2342/2020 FIXED	MONIKA KAKOTY BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED	GA, ASSAM SC, AG MR D NATH, STATE COUNSEL FOR RESPONDENTS
2	WP(C)/1543/2021	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, EXCISE DEPTT.
3	WP(C)/1831/2021 FIXED	DINESH CH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED	GA, ASSAM
4	WP(C)/2560/2021 FIXED	GITALI TAMULI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS C MEDHI MR. S NATH	GA, ASSAM SC, AGRI. DEPARTMENT
5	WP(C)/2676/2021 B/O	BHARATI DEVI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	GA, ASSAM SC, P H E
6	WP(C)/2703/2021 FIXED	PRANJAL JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	GA, ASSAM SC, IRRIGATION
7	WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
8	WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
9	WP(C)/2744/2021	SUMIT HANSE Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, AG SC, K A A C SC, P H E
10	WP(C)/2755/2021	PINKY RAY AND ANR Versus THE UNION OF INDIA AND 2 ORS	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	ASSTT.S.G.I.
11	WP(C)/2767/2021	SMTI PARBATI RAY @ ROY Versus THE STATE OF ASSAM AND 3 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, HEALTH
12	WP(C)/2773/2021	DR. JYOTI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	SC, HEALTH

13	WP(C)/2777/2021	NIRMAL WARY Versus THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	GA, ASSAM SC, BTC
14	WP(C)/2778/2021	MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
15	WP(C)/2782/2021	PHUKAN CH NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG SC, WATER RESOURCE SC, FINANCE
16	WP(C)/2785/2021	NURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, HEALTH AND F W
17	WP(C)/2797/2021	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	ASSTT.S.G.I.
<u>ADMISSION</u>				
18	WP(C)/6013/2017 FIXED	MONTU HUSSIAN Versus THE STATE OF ASSAM AND ANR	MR. B SARMA MRS.S P HUSSAIN MR.S A AHMED	GA, ASSAM MS. M BHATTACHARJEE, SC, GHY. DEV. DEPTT. MS. S KHOUND
19	WP(C)/3369/2020 B/O	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, HEALTH AND F W
20	WP(C)/993/2021 FIXED	DR KAMAL KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. MS. D BORA (SC, HEALTH DEPT.)
21	WP(C)/1658/2021 FIXED	HABIBAR RAHMAN AND 89 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
22	WP(C)/688/2021 FIXED	SARUMAI BARUAH @ KUNJALATA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, AG (A AND E) GA, ASSAM

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2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./112/2021 FIXED	PRANITA DAS Versus Sri Rajinder Kumar	MR G BAISHYA,MS B.BORA,MR. S.K.HAZARIKA	
<u>PENSION MATTERS</u>				
2	WP(C)/1155/2011 FIXED	DILMAYA THAPA Versus THE DIRECTOR GENERAL , ASSAM RIFLES and ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	C.G.C. C.G.C. MR.S S ROY(R-1 to 3) ASSTT.S.G.I.
3	WP(C)/807/2013 FIXED	NIBARAN MALAKAR and 55 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G UZIR MR.S K GHOSH MR.S P CHOUDHURY	MR.B D DAS, SC, CO- OPERATION DEPARTMENT GA, ASSAM MR.H K SARMA MR.S CHAMARIA,SC, AIDC MS.A VERMA MR. D NATH SC, AIDC SC, INDUSTRIES SC, FINANCE
4	WP(C)/2489/2017 FIXED	PABITRA SARKAR Versus THE STATE OF ASSAM and 6 ORS.	MR. B P SINHA MR.S K SINHA	MR.C BARUAH SC, AG MRS. D DAS BARMAN (GA, ASSAM, R 7) MR.B GOGOI SC, EDUCATION SC, FINANCE
5	WP(C)/7982/2018 FIXED	PRAMOD CHANDRA SAIKIA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. A DASGUPTA MR. K BORA MS. B DAS MR. B DAS	MR. T C CHUTIA (SC, SEBA, (R-5)) SC, APDCL
<u>ADMISSION</u>				
6	Crl.Rev.P./13/2016 WITH LCR 1 FILE, FIXED	NORBODIA GOUR Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	MR.S C BISWAS(R-2) MR. S MITRA (R-2) MS.J BORAH(R-2) MR. S BISWAS(R-2) MR A K BORO (R-2) PP, ASSAM
7	Crl.Rev.P./168/2019 FIXED	AMALAKSHYA DAS Versus SMT. DALIMI DAS AND ANR.	MR. J AHMED MR. P A AHMED MR. D BORA MRS. A KHANAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH MR. J P MORE PP, ASSAM (R2)

WITH
I.A.(CrI.)/434/2019
in CrI.Rev.P./168/2019

AMALAKSHYA DAS
Versus
SMT. DALIMI DAS AND ANR.

MR. J AHMED
MR. P A AHMED
MRS. A KHANAM

PP, ASSAM

BAIL HEARING (BA)

8 Bail Appln./803/2021
FIXED ADAM ALI
Versus
THE STATE OF ASSAM MR. M A ISLAM
MR J I MONDAL
MS L DAS PP, ASSAM

9 Bail Appln./868/2021
FIXED MANGI SINGHA AND ANR
Versus
THE STATE OF ASSAM MR. A M KHAN
MR. S MOLLAH PP, ASSAM

BAIL HEARING

10 AB/2394/2020
FIXED PATANJIT JARAMBUSA @ PATHANJIT
Versus
THE STATE OF ASSAM MR. S BOIRAGI
MR. D GOGOI
MR. S BORTHAKUR PP, ASSAM

11 AB/2535/2020
FIXED ROHIT SAHU AND ANR.
Versus
THE STATE OF ASSAM MS. T SOM
MR H DAS
MR. P TELI PP, ASSAM

12 AB/3009/2020
FIXED MANIK CHOWDHURY
Versus
THE STATE OF ASSAM MR. M K BORAH PP, ASSAM

13 AB/3641/2020
FIXED JINTU BORAH
Versus
THE STATE OF ASSAM MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY PP, ASSAM

WITH
14 AB/3519/2020 DIGANTA KONWAR AND ANR.
Versus
THE STATE OF ASSAM MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY PP, ASSAM

15 AB/154/2021
FIXED MATIUR RAHMAN TAPADAR
Versus
THE STATE OF ASSAM MR E AHMED
MR. R A CHOUDHURY PP, ASSAM

16 AB/240/2021
FIXED SUPIAN ALI @ ABU SOFIAN AND 2 ORS
Versus
THE STATE OF ASSAM MR. S MUNIR
MR. S RANA
MR A RAHMAN PP, ASSAM

17 AB/367/2021
FIXED ABDUL KHALEQUE AHMED AND ANR
Versus
THE STATE OF ASSAM MR. R ALI
MR. H A AHMED
MS H FATIMA
MR A S SK PP, ASSAM

18 AB/495/2021
FIXED SOPIKUL HOQUE @ SOPIAL HOQUE
Versus
THE STATE OF ASSAM MR. A A R KARIM PP, ASSAM

19 AB/558/2021
FIXED BIRJEET SINGH @ N BIRJEET SINGH
Versus
THE STATE OF ASSAM MR. A M BORA
MRS. B BORO
MR. D GOGOI
MR. V A CHOWDHURY PP, ASSAM

20 AB/600/2021
FIXED EYAKUB ALI AHMED
Versus
THE STATE OF ASSAM MR. B D KONWAR SR. ADV.
MR. R KALITA
MR. R SALOI
MR H AGARWAL
MR J SINGH PP, ASSAM

21 AB/610/2021
FIXED ABUL KASHEM AND 3 ORS
Versus
THE STATE OF ASSAM MR. A M AHMED
MR. A AHMED
MS R DEKA PP, ASSAM

22 AB/628/2021
FIXED SHIV SHANKAR YADAV AND 4 ORS
Versus
THE STATE OF ASSAM MR. U K DAS
MS. B D SARMAH
MS. G MAHANTA PP, ASSAM

23 AB/682/2021
FIXED DILU MIA LASKAR AND 2 ORS
Versus
THE STATE OF ASSAM MR. L R MAZUMDER PP, ASSAM

WITH
24 AB/324/2021 RAMIJ ALI @ RAMIJ ALI BARBHUIYA AND
ANR
Versus
THE STATE OF ASSAM MS C M DEKA
MR H I CHOUDHURY
MR. A S TAPADER PP, ASSAM

25	AB/696/2021 FIXED	AJIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
26	AB/745/2021 FIXED	RAJEN BORA AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	MR S CHAKRABORTY (FOR INFORMANT) MR B TALUKDAR (FOR INFORMANT) PP, ASSAM
27	AB/753/2021 FIXED	PANKAJ KR HAZARIKA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
28	AB/783/2021 FIXED	MIRJUL MIAH Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
29	AB/981/2021 FIXED	SOBAHAN ALI SHEIKH Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
30	AB/985/2021 FIXED	SANDEEP GUPTA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
31	AB/1092/2021 FIXED	MOHAR ALI TALUKDAR Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM

ORDERS

32	CrI.Rev.P./290/2018 FIXED	AKABBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. S K NARGIS MR. R A CHOUDHURY MS B HAZARIKA MS N DAS	MR. S MUNIR (R-2) PP, ASSAM
33	I.A.(CrI.)/574/2018 FIXED in CrI.Rev.P./275134/2016 WITH CrI.Rev.P./275134/2016 (Filing Number) WITH I.A.(CrI.)/575/2018	SAYED NURUL HUSSAIN Versus REHANA AKHTAR KAIM AND ANR SAYED NURUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR A GONI MR.N UDDIN	PP, ASSAM
34	I.A.(CrI.)/136/2019 FIXED in CrI.Rev.P./1037/2019 WITH CrI.Rev.P./1037/2019 (Filing Number)	SAYED NURUL HUSSAIN Versus REHENA AKHTAR KAIM AND ANR IQBAL HUSSAIN LASKAR Versus AYAZ UDDIN HAZARI AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR. S D PURKAYASTHA	PP, ASSAM MR. A H M R CHOUDHURY (R1) PP, ASSAM
35	I.A.(CrI.)/327/2019 FIXED in CrI.Rev.P./3523/2019 WITH CrI.Rev.P./3523/2019 (Filing Number)	IQBAL HUSSAIN LASKAR Versus AYAZ UDDIN HAZARI AND ANR. (D) PRAMOD BHANDAR KAYASTHA Versus SMT. PURNIMA BHANDAR KAYASTHA AND 2 ORS.	MR. C BHATTACHARYYA	
36	CrI.Rev.P./33/2020 B/O	PRAMOD BHANDAR KAYASTHA Versus PURNIMA BHANDAR KAYASTHA AND 2 ORS. (A) MRS. GITIKA BARMAN Versus SANJEEV BARMAN	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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2)	MR. R P SINGH	05-04-2021	To	26-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/668/2021 FIXED in Cont.Cas(C)/298/2019 WITH Cont.Cas(C)/298/2019	KHADI BOARD KARMI SANGHA, ASSAM AND ANR. Versus ALOK KUMAR, IAS AND 6 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D NATH
		KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
ADMISSION				
2	WP(C)/5834/2017 B/O	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MS. N SHYAMAL MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
3	WP(C)/6062/2019 B/O	MASON SUBASH CHANDER Versus THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MRS S BARUAH ASSTT.S.G.I.
4	WP(C)/7159/2019 FIXED	NIRESWAR BORUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. R HAQUE	GA, ASSAM SC, AFDC
5	WP(C)/7179/2019 FIXED	GEETANJOLI ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM MR. N C OJAH (R- 6)
6	WP(C)/7898/2019 FIXED	WAHIDA ARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. F KHAN MS. D BARUAH MS. BISMITA BARMAN	MS. M D BORAH (GA, ASSAM)(R-1 to R-3) SC, PWD
7	WP(C)/8708/2019 B/O	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.

8	WP(C)/9208/2019 B/O	KAMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, HEALTH
9	WP(C)/913/2020 B/O	SHAHAJUDDIN SK Versus THE STATE OF ASSAM AND 4 ORS.	MR. I ALAM MR. T SK MR. B J GHOSH MS. R R BORAH	SC, PNRD SC, FINANCE
10	WP(C)/3591/2020 FIXED	ROMJAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR G SAROWAR MR. D A KAIYUM	SC, PNRD GA, ASSAM
11	WP(C)/4089/2020 FIXED	SABINA AKAND @ SABINA HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM MR. I A TALUKDAR SC, APDCL MR. B HUSSAIN
12	WP(C)/4707/2020 FIXED	NABA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	GA, ASSAM SC, IRRIGATION
13	WP(C)/5013/2020 FIXED	SRIMATI ARUNIMA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
14	WP(C)/2315/2020	PRADIP BORGHAIN AND 91 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
15	WP(C)/5122/2020 FIXED	NITYANANDA RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI J RABHA	MR. N. GOSWAMI (RESP. NO. 5) SC, IRRIGATION
16	WP(C)/5149/2020 B/O	SAKIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
17	WP(C)/5331/2020 FIXED	GOPESH CH DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
18	WP(C)/5333/2020	SUSANTA KR. SEN Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
19	WP(C)/5500/2020	MALA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
20	WP(C)/5526/2020	RAMA KANTA PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
21	WP(C)/5482/2020 FIXED	DR. SYEDA SABIRA SAHIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 5 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	MR S CHAKRABORTY (R5) SC, ONGC
22	WP(C)/5563/2020 B/O	WAHIDA SULTANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	GA, ASSAM
23	WP(C)/68/2021 FIXED	DIPTI CHETRY Versus THE STATE OF ASSAM AND 2 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC. B.T.A.D.
24	WP(C)/100/2021 FIXED	KARAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR MR. P KONWAR	MR. D NATH (GA, ASSAM)
25	WP(C)/2405/2021 FIXED	PROSENJIT KILLING Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. P K MUNIR	SC, FOREST SC, FINANCE

ORDERS

26	Cont.Cas(C)/642/2016 FIXED	PRADIP KUMAR DAS Versus JATINDER BIR SINGH and 4 ORS.	MR.M DUTTA MR.M ISLAM MR.M BARMAN	MR. D SAIKIA (R8) MR.U K NAIR(Sr.Adv.)(R-4) MS U DASR-3 MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.A CHETRY(R-4) MR. B GOGOI (R8) MR P NAYAK (R8) MS. N BORDOLOI (R8) MS U DAS MR. G TAYE
	WITH			
27	Cont.Cas(C)/632/2016	BINA DAS Versus JATINDER BIR SINGH and ORS.	MR.M DUTTA MS.M BARMAN MR.M ISLAM	MR.S K MEDHI(R-5) MR.U K NAIR(R-2) MR.A DAS R-5 MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.A CHETRY(R-2) MR.J DAS(R-5) MR.S DUTTA(R-5)
28	Cont.Cas(C)/490/2019 FIXED	SAJIDA AHMED Versus ASHUTOSH AGNIHOTRI, I.A.S. AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR S P DAS MR. N DAS Mukesh Sharma
29	Cont.Cas(C)/272/2020 FIXED	UMA KANTA GOGOI Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	
30	Cont.Cas(C)/315/2020 FIXED	PROMUD KUMAR BARUAH Versus RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	MR. I CHOUDHURY
31	Cont.Cas(C)/332/2020 FIXED	ALOKESH CH. ROY Versus KHANINDRA CHOUDHURY AND ANR.	MR. M J BARUAH	MR. D SAIKIA MR. D SAIKIA MR. D P BORAH MR. D P BORAH MR. B GOGOI MR. B GOGOI MR A CHALIHA MR A CHALIHA
32	WP(C)/1526/2020 B/O	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, PNRD SC, FINANCE
		HEARING		
33	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. M MAHANTA (P1) MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
	WITH			
34	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
	WITH			
35	WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. J KALITA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,21st April 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2448/2021 FIXED	DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. M DUTTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
2	WP(C)/2675/2021 B/O	SUBHADRA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. GA, ASSAM SC, FINANCE
3	WP(C)/2734/2021	ANOWAR HUSSAIN AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
4	WP(C)/2736/2021	KISHOR KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA B B HUSSAIN	SC, SEC. EDU. SC, K A A C
5	WP(C)/2738/2021	ANJUMANARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM N ISLAM	SC, ELEM. EDU
6	WP(C)/2739/2021	DIPA CHAKRABORTY BRAHMA AND 5 ORS Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA	SC, G U
7	WP(C)/2745/2021	BINU PACHANI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. SR. GA, ASSAM SC, FINANCE
8	WP(C)/2746/2021	MAHIM CH BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9	WP(C)/2751/2021	MOYNUL HOQUE Versus UNION OF INDIA AND 8 ORS.	MR. I A TALUKDAR	ASSTT.S.G.I. SC, HEALTH
10	WP(C)/2752/2021	MD. ROUSHAN JAMAL Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR A N AHMED MS J BEGUM	SC, ELEM. EDU
11	WP(C)/2757/2021	N K POWER AND INFRASTRUCTURE PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
12	WP(C)/2761/2021	MD SHUKUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

13	WP(C)/2763/2021	LILA KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/2766/2021	DR. HIFJUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. I H BARBHUIYA MS R RAJKHOWA	SC, HIGHER EDU
15	WP(C)/2771/2021 B/O	TAJ UDDIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	SC, EDU
16	WP(C)/2774/2021	BABITA TAMULI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. SR. GA, ASSAM SC, FINANCE
17	WP(C)/2775/2021	REKHA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. SC, FINANCE
18	WP(C)/2781/2021	RANJIT KR BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
19	WP(C)/2786/2021	DR. SARANGADHAR BARAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU
20	WP(C)/2788/2021	SWARNALATA DOLEY AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
21	WP(C)/2789/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/2794/2021	MITHUN PEGU Versus THE STATE OF ASSAM AND 9 ORS	MS. P ADHIKARI MR H I CHOUDHURY MS. M BARMAN	SC, SEC. EDU. GA, ASSAM
23	WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	SC, GST
24	WP(C)/2799/2021	MD. BILAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A MANNAF MD A S ALI	SC, SEC. EDU.
ADMISSION				
25	WP(C)/3821/2017 FIXED	PURNIMA DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE	SC, SECONDARY EDUCATION MR. M R CHOUDHURYR-4
26	WP(C)/5579/2020 FIXED	NIJA KUMAR RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE DEPTT.
ORDERS				
27	Cont. Cas(C)/218/2019 B/O	ANIL CH. GAYAN Versus PREETOM SAIKIA AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	SC, SEC. EDU. MR. S P BHATTACHARJEE MR. A SARMA MR A SARMA
28	I.A.(Civil)/912/2021 FIXED in WP(C)/1447/2021 WITH WP(C)/1447/2021	THE GAUHATI UNIVERSITY Versus BISWAJIT SARMA AND ANR. DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. P J PHUKAN (SC, G.U.) MR. U K NAIR MR. P SAIKIA	SC, HIGHER EDU MR. P SAIKIA SC, HIGHER EDU MR. K N CHOUDHURY (R-2,3,4) MR. P J PHUKAN (R-2,3,4) SC, G U

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7785/2019 WITH LCR, FIXED	CHANDARANI SARKAR @ SAINDDHA RANI SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/480/2021 FIXED	NAZRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/2190/2021 FIXED	MUSTT. ZAMIRAN NESSA AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/2733/2021	MD. HOBIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/2740/2021	MUSSTT JUBEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/2741/2021	JIBON ALI Versus THE UNION OF INDIA AND 5 ORS	MR A BHATTACHARYA MR S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2742/2021	MUSSTT SAMATTA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/2747/2021	MD. JAINAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2748/2021	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/2753/2021	NAYAN KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, F.T SC, ECI
11	WP(C)/2754/2021	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2756/2021	SADAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/2762/2021	MAJIBOR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

14	WP(C)/7482/2018 WITH LCR, B/O	SAHAR ALI @ SAHOR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/8731/2018 WITH LCR, FIXED	HASINA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M RAHMAN MR. M HOSSAIN MS F INTAZ	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

16	I.A.(CrI.)/565/2020 WITH LCR 4 FILES & PB 2 NOS, FIXED in CRL.A(J)/47/2019 WITH CRL.A(J)/47/2019	SAHAB UDDIN LASKAR @ SAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR. SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MR. A M BARBHUIYA MR ANJAN KALITA, AMICUS CURIAE MR. J N ISLAM	PP, ASSAM MS. B SARMA MS. B SARMA PP, ASSAM
17	I.A.(CrI.)/63/2021 WITH OFFICE NOTE & LCR 5 FILES, FIXED in CrI.A./28/2021 WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR. PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM
18	I.A.(Civil)/971/2021 WITH LCR in WP(C)/5466/2019 WITH WP(C)/5466/2019	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS. MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

19	CrI.A./174/2017 WITH LCR 3 FILES & PB 2 NOS, FIXED	MD SAFIQUE UDDIN @ SAFIQR RAHMAN and 4 ORS Versus THE STATE OF ASSAM and 2 ORS	DR.B AHMED MR.N HAQUE MR. K UDDIN MR.A K AZAD	MR J C GOGOI MR. R DEV (R-2) MRS.S BARAT(R-2) MS. N DAS (R-2) PP, ASSAM
	WITH I.A.(CrI.)/370/2017 in CrI.A./174/2017	MD SAFIQUE UDDIN @ SAFIQR RAHMAN and 4 ORS Versus THE STATE OF ASSAM and 2 ORS	DR. B AHMED MR. N HAQUE MR. K UDDIN MR. A K AZAD	PP, ASSAM
	WITH			
20	CRL.A(J)/49/2017	ANOWAR ALI and ANR. Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MR. R DEV (R2) PP, ASSAM
	WITH			
21	CrI.A./200/2017	MD ABDUL MATLIB and 2 ORS Versus STATE OF ASSAM and ANR	MR.D P BORAH MR.D K BAGCHI MS.S BORO MR.B PAUL	MR.R DEVR-2 MRS.S BARAT(R-2) PP, ASSAM
22	Review.Pet./147/2019 WITH WP(C) 5153/17 (D/O) & LCR FT CASE 1783/G/2008, FIXED	NOBJESH ALI Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2710/2020 FIXED	ISMAIL HOQUE AND 25 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MS. K PHUKAN MR. D KALITA	SC, PNRD GA, ASSAM
2	Cont.Cas(C)/198/2021	HABIBUR RAHMAN Versus SMT. MONALISA GOSWAMI AND 3 ORS	MR. B RAHMAN	
3	WP(C)/1089/2021 FIXED	SALIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR	SC, REVENUE SR. GA, ASSAM
4	WP(C)/1465/2021 FIXED	MADAN CH DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, REVENUE
5	WP(C)/1554/2021 FIXED	DEHING PART III MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MR. P J DAS	GA, ASSAM
6	WP(C)/1869/2021 FIXED	SHYAMAL MANDAL AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	SC, PNRD
7	WP(C)/2076/2021 FIXED	LABANYA GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	SC, PNB
8	WP(C)/2301/2021 FIXED	MD. MERAJUL HAQUE AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE
9	WP(C)/2399/2021 FIXED	OMAR ALI MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM
10	WP(C)/2491/2021 FIXED	ABBAS SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	SC, PWD ROAD
11	WP(C)/2584/2021 FIXED	ABU HANIF SK Versus THE STATE BANK OF INDIA AND 4 ORS	MR B SINHA MR. R ISLAM	
12	WP(C)/2731/2021	M/S ANJIL PLASTIC INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. J GHOSH	SC, INDUSTRIES AND COMMERCE

13	WP(C)/2735/2021	NUR NEHAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
14	WP(C)/2758/2021	HASEN ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
15	WP(C)/2759/2021	AINUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/2760/2021	AMZAD ALI AND ANR Versus THE GOVT OF ASSAM AND 7 ORS	MR. R ALI MR GIAS MR M Z SHAH MR M Z SHAH MS. S CHAKRABORTY	SC, PNRD GA, ASSAM
17	WP(C)/2764/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
18	WP(C)/2765/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
19	WP(C)/2772/2021	RAMESH KUMAR JAJODIA Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	SC, PWD
20	WP(C)/2783/2021	SABAH AL ZARID Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	GA, ASSAM
21	WP(C)/2784/2021	MAFIZ UDDIN @ MAFIJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
22	WP(C)/2798/2021	M/S EMPRESA INC Versus THE UNION OF INDIA AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	ASSTT.S.G.I.
ADMISSION				
23	WP(C)/2245/2016 CAVT. NO. 313/2016 FIXED	BHURAMARA MEEN BEBOSAI SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM and 9 ORS.	MR.J AHMED MD.I ALI MR.S ISLAM MS.P HUSSAIN	SC, CO-OP. GA, ASSAM MR.A SARMA(R-10) MR.U CHOUDHURY(R-10) FOR CAVEATOR MRM P GOSWAMI
24	WP(C)/3293/2016 FIXED	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.S K KEJRIWAL MRS S KEJRIWAL	GA, ASSAM MR.Y DOLOI R- 1-3 MR. R BORPUJARI, SC, REVENUE DEPARTMENT ADDL. AG, ASSAM SC, AIDC
25	WP(C)/4541/2017 FIXED	SAMSUL ALI and 103 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A M KHAN MR.M CHOUDHURY	MR B N SARMA GA, ASSAM MR. S S ROY MR. S S ROY MR D NATH, ADDITIONAL GA,ASSAM SC, REVENUE
26	WITH WP(C)/6521/2016	ABDUL JALIL and 92 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	GA, ASSAM
27	WITH WP(C)/1725/2017	SADEK ALI and 189 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.D P CHALIHA MR.S ISLAM MR.A ALI MR.U P CHALIHA	GA, ASSAM
28	WITH WP(C)/3435/2017	BIREN KAYBARTA and 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A ALI MR.U P CHALIHA MR.N A AHMED	GA, ASSAM

29	WP(C)/1858/2018 FIXED	KHALEDA BIBI @ KHALIDA BIBI Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM
30	WP(C)/1876/2018 FIXED	TARABANU BIBI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M HUSSAIN MR A RASHID	GA, ASSAM
31	WP(C)/6741/2018 FIXED	KANANU HEMBRAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR A RASHID	GA, ASSAM SC, FINANCE DEPTT. SC, REVENUE
32	WP(C)/8303/2018 FIXED	JOGESWAR BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. K M HALOI (R4) MR. M I HUDA (R4) MR. R SARKAR (R4) MR. R DOWARAH MR. R DOWARAH MR. R DOWARAH
	WITH			
33	WP(C)/6491/2015	ON THE DEATH OF PRADIP KUMAR BARUAH HIS LEGAL HEIR SMTI. RASHMIREKHA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D BORAH MS. J BORAH	GA, ASSAM (R1-R5, R9) MR. K M HALOI (R6) MR. U K DAS (R10) MS. B D SARMAH (R10) MR. M I HUDA (R6) MR. A K DEKA (R6) MR. B DAS (R6)
34	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH			
35	WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
36	WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
37	WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH			
38	WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
39	WP(C)/723/2020 WITH LCR 2 NOS., FIXED	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
40	WP(C)/3291/2020 FIXED	RENUJA KHATUN PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MRS N SAIKIA MS. B BHUYAN MRS. P GOSWAMI MS R SAHIN	SC, PNRD GA, ASSAM MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN
	WITH			
41	WP(C)/5490/2020	RENUJA KHATUN PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PNRD GA, ASSAM
42	WP(C)/3947/2020 FIXED	SUMAN SABOO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U J SAIKIA	GA, ASSAM SC, REVENUE

43	WP(C)/35/2021 FIXED	RAJAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K AHMED MS S BARUAH	SC, WATER RESOURCE
44	WP(C)/173/2021 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM

ORDERS

45	WP(C)/1845/2021 WITH LCR, FIXED	SHIBANI BARMAN Versus ARCHANA PATHAK AND 3 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, PNRD GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,21st April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./923/2021	MINTU ALI @ SK Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
2	Bail Appln./926/2021 B/O	SANJIB BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./927/2021 B/O	DIPANKAR MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./928/2021 B/O	SATYAJIT DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
5	AB/1089/2021	DANES ALI AND 2 ORS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
6	AB/1169/2021	ANANTA BORAH Versus THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	PP, ASSAM
7	AB/1171/2021	RAJU SAHA Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
8	AB/1175/2021	HEMANTA PANGING AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR A PHUKAN	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./467/2021 FIXED	FARUQUE ALI @ FARUQUE ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
10	Bail Appln./590/2021 FIXED	SUMAN DEY Versus THE STATE OF ASSAM	MR. N BARMAN MR T JINDAL MS P RABHA MS. J BARMAN	PP, ASSAM

11	WITH AB/576/2021	MRS. ISHA SHARMA Versus THE STATE OF ASSAM	MR. N BARMAN MR T JINDAL MS P RABHA MS. J BARMAN	PP, ASSAM
12	Bail Appln./679/2021 FIXED	MOINUL HAQUE Versus THE STATE OF ASSAM	MR D TALUKDAR MR. J PAUL MR. A PAUL MR. K MOHAMMED	PP, ASSAM
13	Bail Appln./778/2021 FIXED	NASIBUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
14	Bail Appln./796/2021 FIXED	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
15	Bail Appln./818/2021 FIXED	MD. SAIFUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
16	Bail Appln./819/2021 FIXED	SHORIFUL ISLAM @ MD SORIFUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
17	Bail Appln./821/2021 FIXED	KANKAN TALUKDAR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
18	Bail Appln./839/2021 FIXED	ELIAS AHMED Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
19	Bail Appln./900/2021 FIXED	GULAM NABI AZAD AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
20	Bail Appln./908/2021 FIXED	TAPAN GOGOI Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/1586/2020 FIXED	ALEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
22	AB/2099/2020 FIXED	PROBIN CHETIA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
23	AB/2220/2020 FIXED	SUBRATA MITRA AND ANR. Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
24	WITH AB/1726/2020	SUBRATA MITRA Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
25	WITH AB/2997/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
26	AB/2221/2020 FIXED	SUBRATA MITRA Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
27	WITH Crl.Pet./553/2020	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
28	WITH Crl.Pet./562/2020	DR SUBRATA MITRA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	S N SARMA PP, ASSAM

29	WITH Crl.Pet./565/2020	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. K BORUAH MR. M ALOM PP, ASSAM
30	AB/2307/2020 FIXED	JABIR HUSSAIN LASKAR @ SABIRA AND 19 ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MS. S DASGUPTA MS M S CHOUDHURY	PP, ASSAM
31	AB/2610/2020 FIXED	RATUL SAIKIA Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
32	AB/3002/2020 FIXED	MONO KUMAR BRAHMA @ MANAJ KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
33	WITH AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
34	AB/48/2021 FIXED	KHITESWAR BAISHYA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
35	AB/59/2021 FIXED	RAMEN DEKA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
36	AB/62/2021 FIXED	KHURSED ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
37	AB/95/2021 WITH LCR, FIXED	NAYANJYOTI DAS Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
38	AB/152/2021 FIXED	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
39	AB/168/2021 FIXED	SADDAM ALI AND 4 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
40	AB/250/2021 FIXED	ANISUL ALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
41	AB/278/2021 FIXED	NAZRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
42	AB/310/2021 B/O	RANGU BHUYAN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MD. K ALI	PP, ASSAM
43	AB/352/2021 FIXED	SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
44	AB/408/2021 FIXED	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
45	AB/499/2021 FIXED	MADHAB NATH Versus THE STATE OF ASSAM	MR. N BARMAN MS P RABHA MS. J BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,21st April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/351/2017	ABU SAYED Versus AFZAL HUSSAIN and 3 ORS	MR.S NEOG MS.S G BARUAH	MS. M BARMAN MS. D GHOSH MS. D GHOSH MR. M ISLAM MR. M ISLAM MR. M AHMED MR. M HASHAN
2	CRP(I/O)/358/2018	PANKAJ DAS Versus SITARAM DAS AND 3 ORS.	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR. A K PURKAYASTHA MR. S K DAS
3	CRP(I/O)/90/2019	KANAK CHANDRA NATH Versus TANKESWAR NATH AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI (R2,R3)
4	CRP(I/O)/212/2019	SYED ARIFUL ISLAM AND ANR. Versus NANDITA BORA	MR. M SARMA MS. I GOHAIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
5	CRP(I/O)/309/2019	AMBIKA SHARMA AND 13 ORS. Versus GHANASHYAM SHARMA AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K BHUYAN MR. M KASHYAP
6	CRP(I/O)/316/2019	BINOD KUMAR CHORARIA Versus TILLOTOMA SAIKIA AND 2 ORS.	MR R K MOUR MR P DAS	MR G JALAN (R2) MR G JALAN (R2) MR G JALAN (R2) MS HIMADREE GOGOI (R2)
7	CRP(I/O)/323/2019	GEORGEIS SHAMS Versus TARIQ MAHMADUR RAHMAN AND 2 ORS	MR B D DAS MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL MR. D M NATH
8	CRP(I/O)/22/2020	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
9	CRP(I/O)/1/2021	SMT. RIMI PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
FOR HEARING U/O XLI RULE II C.P.C.				
10	RSA/32/2020 FIXED	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	

	WITH I.A.(Civil)/420/2020 in RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
11	RSA/75/2020 WITH LCR	SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. B C DAS MR. A SATTAR MR. A R SHOME MR. P MAZUMDER
	WITH I.A.(Civil)/1126/2020 in RSA/75/2020	SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS	MR. R BARUAH MR S ALI MR. A IKBAL	
12	RSA/60/2021	ON THE DEATH OF HAZI SAMSUDDIN HIS LEGAL HEIRS SALEQUE UDDIN @ SALEH AHMEDAND 23 ORS. Versus ON THE DEATH OF MUSSTT. HASANATUN NESSA, HER LEGAL HEIRS MD. RAHIM UDDIN AND 27 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
13	RSA/61/2021	SMT. CHAMPA BORO AND ANR. Versus BINOD DEKA AND 2 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	
	WITH I.A.(Civil)/961/2021 in RSA/61/2021	CHAMPA BORO AND ANR. Versus BINOD DEKA AND 2 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	
<u>ORDERS</u>				
14	RSA/300/2010 B/O	RAMESH ROY and 2G ORS Versus RAGHUNATH GOWALA and 3 ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY	MR.S P CHOUDHURY(R- 1(a),1(b),1(c))
15	RSA/176/2011 B/O	MAHMAD ALI LASKAR and ANR, Versus SAFIQUR RAHMAN LASKAR and 2 ORS,	MR.B C DAS MR.B K PURKAYASTHA MISS.S ROY	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MS.S LASKAR
16	FAO/49/2019 FIXED	NAZMIN SULTANA Versus MD. FARUK AHMED @ MD. JEWEL AHMED AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MS. S PARVEEN
17	WITH FAO/5784/2020 (Filing Number)	MD. FARUK AHMED @ MD JEWEL AHMED Versus THE STATE OF ASSAM AND ANR (D)		
	WITH I.A.(Civil)/682/2021	MD. FARUK AHMED @ MD. JEWEL AHMED Versus NAZMIN SULTANA	MS. S KHAN	
18	Intest.Cas./1/2021 FIXED	RANU SENCHOWA Versus MONALISHA SENCHOWA AND 2 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	
19	Review.Pet./58/2021 WP(C) 7031/2015(D/O)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
<u>HEARING</u>				
20	CRP(I/O)/51/2020 FIXED	UNION OF INDIA Versus M/S. NSC PROJECT PVT. LTD. AND ANR.	ASSTT.S.G.I.	MR B KAUSHIK MR. S HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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2)	MR. R P SINGH	05-04-2021	To	26-04-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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Web:www.ghconline.gov.in

[For Wednesday,21st April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

**[CIVIL BENCH - I AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>PENSION MATTERS</u>				
1	WP(C)/4292/2011	EX NO.G/5010642 RE/GD FATEH SINGH RAWAT Versus THE UNION OF INDIA and ORS	MS. S BORA MS.K DAS MS. N CHAKRABORTY MR.H G BARUAH	C.G.C. MR.K K PARASAR(R-1to5) ASSTT.S.G.I.
2	WP(C)/5198/2014	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
3	WP(C)/7539/2019 FIXED	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/8627/2019	CHANDRAKANTA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
5	WP(C)/3285/2020 FIXED	PREMA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM
6	WP(C)/6/2021	MUSSTT. FULERUN NESSA BARLASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG SC, IRRIGATION SC, PENSION SC, FINANCE
<u>ADMISSION</u>				
7	CRP/84/2018	ICICI BANK LTD. Versus SASWATI DAS @ SASWATI BORO AND ANR	MR. M SHARMA	MR. T DEURI (R1) MRS. R S DEURI (R1)
8	CRP/157/2019	ANINDITA BHATTACHARJEE Versus UDIT MUKHERJEE	MR. V K CHOPRA MR. S K SINGH MR J CHOPRA MS. R BARMAN	MR. M U MAHMUD MS F N ZAMAN MS. R AHMED
9	CRP/8/2020	ON DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS-BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA	MR. S P CHOUDHURY MR DIFENSO M	MR D C K HAZARIKA MS J KALITA
10	CRP/54/2020 CAVT. NO.0315/2020	ZULFIQUAR ALI AND 2 ORS. Versus RAJU CHAUDHURY AND 5 ORS.	MR. S SHARMA	MR Z MUKIT MR. A SATTAR FOR CAVEATOR

11	CRP/56/2020 CAVT. NO.0351/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI (R2) MR. S ISLAM MR. A J GHOSH (R2) FOR CAVEATOR
	WITH I.A.(Civil)/1180/2020 in CRP/56/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI MR. S ISLAM MR. A J GHOSH FOR CAVEATOR
12	MACApp./55/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus TINKU DEB AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
	WITH I.A.(Civil)/583/2021 in MACApp./55/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus TINKU DEB AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
<u>ORDERS</u>				
13	MACApp./860/2018 WITH LCR	SRI AMAL BORAH Versus THE ORIENTAL INSURANCE CO. LTD	MRS. R BORAH MR. D BORAH	MR. R C PAUL MS L DAS
	WITH			
14	MACApp./856/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI AMAL BORAH AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
15	I.A.(Civil)/2199/2019 FIXED in MACApp./7671/2019	ABDUL KARIM @ KARIM BHUYAN Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
	WITH MACApp./7671/2019 (Filing Number)	ABDUL KARIM @ KARIM BHUYAN Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
16	I.A.(Civil)/821/2021 WITH LCR, B/O in MACApp./609/2019	SOFAR UDDIN Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR	MS. M CHOUDHURY
	WITH MACApp./609/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. SOFAR UDDIN AND ANR	MS S MOCHAHARI MR S DUTTA MS. M CHOUDHURY	MR. M TALUKDAR MD A A HUSSAIN MR. A SHAKIL MS. M BORUAH MR S RAHMAN
17	I.A.(Civil)/827/2021 WITH LCR, B/O in MACApp./274/2020	TACHARUF ALI BARBHUIYA Versus CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. K K BHATTA MS. R DEVI
	WITH MACApp./274/2020	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. Versus MD. TACHARUF ALI BARBHUIYA AND 2 ORS.	MR. K K BHATTA MS. R DEVI	MR. M TALUKDAR (R-1) MS. M BORUAH (R-1)
<u>HEARING</u>				
18	MACApp./297/2016 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	WITH I.A.(Civil)/431/2021 in MACApp./297/2016	GANGA KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	
19	MACApp./424/2017 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus SMT ARATI BORO and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.A C BAISHYA R-1 MR.H DAS(R-1)

20 MACApp./408/2018
WITH LCR, FIXED

SMTI TUTUMONI BARUAH
Versus
NEW INDIA ASSURANCE CO. LTDAND
ANR

MR. M TALUKDAR
MR. A SHAKIL

MR. K K BHATTA (R1)
MR J JOHN (R1)
MR. K BORUAH (R2)
MS JONA TALUKDAR (R1)
MR. M ALOM (R2)
MS. R DEVI (R1)

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV & I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./805/2021 FIXED	MOIRANGTHEN AMARJIT SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR MR. M K DAS	PP, ASSAM SC, EXCISE DEPTT.
2	Bail Appln./924/2021 B/O	TUTU GOGOI @ JITEN GOGOI Versus THE STATE OF ASSAM	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	SPL PP WILDLIFE FOREST ASSAM
3	Bail Appln./925/2021	SANJAY SIKASH AND ANR Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	SPL PP WILDLIFE FOREST ASSAM
<u>MOTION</u>				
4	AB/1101/2021 FIXED	MD. JIYARUL ISLAM @ JIARUL HOQUE Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	SPL PP, WILDLIFE FOREST ASSAM PP, ASSAM
5	AB/1168/2021	MD. REYAJ Versus THE STATE OF ASSAM	MR H K NATH	PP, ASSAM
6	AB/1177/2021 B/O	HEMANTA DEKA Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
<u>ADMISSION</u>				
7	WP(C)/6884/2017 FIXED	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) SC, NF RLY
8	Tr.P.(CrI.)/28/2018 FIXED	FASIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR E HUSSAIN	PP, ASSAM
9	WP(C)/5449/2018 FIXED	DILIP SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR. M A LASKAR	MS M HAZARIKA GA, ASSAM MR. R J BORDOLOI (R7) MR. S BORA MR. R BORPUJARI MR. R ALI (R7) SC, GMC SC, REVENUE SC, G M D A
10	WP(C)/3138/2020 FIXED	SURANA MUCHAHARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	SC, FOREST

11	WITH WP(C)/2833/2020	SURANA MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. P N GOSWAMI SC, FOREST
12	WP(C)/3784/2020 FIXED	HITESHWAR SARMA Versus GAIL (INDIA) LTD. AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A SARMA (R1,R2) MR. K KALITA (R1,R2) MR A DAS (R1,R2)
	WITH I.A.(Civil)/135/2021 in WP(C)/3784/2020	GAIL (INDIA) LTD. AND 2 ORS. Versus HITESHWAR SARMA AND ANR.	MR A SARMA	MR. S BORTHAKUR GA, ASSAM
	WITH I.A.(Civil)/475/2021 in WP(C)/3784/2020	HITESHWAR SARMA Versus GAIL (INDIA) LTD. AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A SARMA
13	WP(C)/4634/2020 FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
14	WP(C)/557/2021 FIXED	EAST INDIA SUPPLY CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM SC, REVENUE
BAIL HEARING (BA)				
15	Bail Appln./2816/2020 FIXED, SCANNED COPY OF CASE RECORD	AMINUL ISLAM Versus THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR T T MONI MR. A S ALI MR. A A MONDAL	SC, NCB
16	Bail Appln./437/2021 STATUS REPORT AND SCANNED COPIES OF CASE DIARY AND ORDERS, FIXED	MD. IKRAM ALI AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
17	Bail Appln./520/2021 FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
18	Bail Appln./658/2021 FIXED	PEMANUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
19	Bail Appln./688/2021 (SCANNED COPY OF C.D. AND STATUS REPORT), FIXED	MD. SAHIDUL ISLAM @ ALI Versus THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
20	Bail Appln./691/2021 FIXED	UDIPTA BORA @ DADU AND 2 ORS Versus THE STATE OF ASSAM	MR T KALITA MR. I C DEKA MS. D BARMAN MS. M BURAGOHAIN	PP, ASSAM
21	Bail Appln./693/2021 FIXED	MANIK HUSSAIN Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
22	Bail Appln./703/2021 FIXED	MANU HAR PRADHAN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
23	Bail Appln./708/2021 FIXED, SCANNED COPY OF CD	MOFIDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
24	Bail Appln./734/2021 FIXED	MD. SHAMIM AHMED Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
25	Bail Appln./813/2021 FIXED	MD. ARIFUDDIN AHMED @ PAPU Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
26	Bail Appln./881/2021 FIXED	MANURANJAN PHUKAN Versus THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
27	Bail Appln./914/2021 FIXED	MD. ABDUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS L CHOUDHURY	PP, ASSAM

BAIL HEARING

28	AB/162/2021 FIXED	SONIT DEURI @ SONIT CH DEURI @ MASTOR DEURI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
29	AB/361/2021 FIXED	MAHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	PP, ASSAM
30	AB/464/2021 FIXED	HAIDER KHAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
31	AB/647/2021 FIXED	NARAYAN DAS @ BUBU Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
32	AB/713/2021 FIXED	BHASKAR JYOTI DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
33	AB/888/2021 FIXED	ABDUL JALIL KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K AHMED MR A AHMED	PP, ASSAM
34	AB/1020/2021 FIXED	MOHAMMOD ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
35	AB/1147/2021 FIXED	BANI KANTA MEDHI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BHUYAN	PP, ASSAM

ORDERS

36	Tr.P.(CrI.)/36/2019 FIXED	SAPTARSHIBRATA ROY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR F U BARBHUIYA MS S DAS PP, ASSAM
37	WP(C)/1185/2021 FIXED	DILIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N PATHAK MR. K K PARASAR MR. M P SARMA	GA, ASSAM MR. N GOSWAMI (SC, EXCISE DEPARTMENT) SC, EXCISE DEPTT.

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